

**HIGH COURT OF ANDHRA PRADESH::AMARAVATI
ABSTRACT**

TRANSFERS AND POSTINGS OF DISTRICT AND SESSIONS JUDGES -
Transfer and Posting of Sri M.Venkata Ramana, II Additional Special Judge for CBI Cases, Visakhapatnam as Special Judge for CBI cases, Kurnool consequent upon shifting of the Court of II Additional Special Judge for CBI Cases from Visakhapatnam to Kurnool - **ORDERS - ISSUED.**

.....

ROC.NO.735/2022-B.SPL.

NOTIFICATION NO.740-B.SPL

DATED:02.11.2022.

READ:

1. G.O.Ms.No.9 & 10, Law (L.A, LA&J-Home-Courts.A) Department, dated 09.01.2020.
2. High Court's Letter Roc.No.563/2021-DII(Bldgs), dated 01.11.2022.
3. Letter Dis.No.5781, dated 02.11.2022 from the I Addl. District and Sessions Judge FAC Prl. District Judge, Kurnool.

The High Court made the following Posting and Transfer:-

In view of G.O. vide 1st read above, to shift II Additional Special Judge for CBI Cases, from Visakhapatnam to Kurnool along with its paraphernalia , Sri M.Venkata Ramana, who is working as II Additional Special Judge for CBI Cases, Visakhapatnam, is transferred and posted as Special Judge for CBI Cases, Kurnool.

Sri M.Venkata Ramana, Kumar, shall assume charge of the post of Special Judge for CBI Cases, Kurnool, in consultation with the Principal District and Sessions Judge, Kurnool.

Suresh
02.11.22

REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Registrar General and other Registrars, High Court of Judicature at Hyderabad.

4. The Registrar (I.T.-cum-Central Project Coordinator), High Court of of Andhra Pradesh, Amaravati **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Accountant General, Government of Andhra Pradesh, Ibrahimpatnam, Krishna District.
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh, Amaravathi, Guntur District
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati, Guntur District
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravati, Guntur District
9. The Prl. District and Sessions Judge, Kurnool and Visakhapatnam
10. The I Addl. District and Sessions Judge, Kurnool and Visakhapatnam
11. The Prl. Special Judge for CBI Cases, Visakhapatnam.
12. The II Addl. Special Judge for CBI Cases, Visakhapatnam
13. The Special Judge for CBI Cases, Kurnool.
14. The District Treasury Officer, Kurnool and Visakhapatnam

15. THE SECTION OFFICERS:-

a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad